shipment quality control for the export of meat.

Remittance by Indians Settled Abroad

1064. SHRI SATISH AGARWAL: Will the Minister of FINANCE be pleased to refer to the reply given to Rajya Sabha Starred Question No. 426 on 31st August, 1976 regarding remittance by Indian Settled abroad and state :

(a) the balances standing in non-resident (external) accounts in Pupees, Sterlings and Dollars as on 31 December, 1982 and last four years :

(b) the balances standing with each specified authorised dealer as on 31 December 1982 and last four years ;

(c) the category in the balance of payments (receipts) under which such recei pts are classified and the interest rate structure payable to such deposits; and

(d) how the interest rate structure for such deposits has varied from the interest rate structure on Dollar/Sterling deposits of comparable maturity in the U.K./U.S.A. money markets?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) A Statement is laid on the Table of the House [Plced in Library See No. LT-6771/83].

(b) A Statement showing the balances standing with each specified authorised dealer as on 31st December, 1982 and also for the last four years in respect of nonresident (external) rupee accounts is laid on the Table of the House [Placed in Library See No. LT-6771/83]. The authorised dealerwise Foreign Currency Non-Resident Accuonts balances are not available with the Reserve Bank of India.

(c) Deposits under the two non-resident (external) accounts in rupee and foreign currencies through inflow of foreign fu_nds are recorded as receipts under private capital account of Balance of Payments statistics.

A Statement showing the interest rates structure payable effective March'82 on these deposits is enclosed (Appendix III).

(d) Information regarding interest rates offered by commercial banks and Thrift Institutions in the U.S.A. on deposits of different maturities and information about interest rates on Sterling deposits payable by commercial banks in the U.K. are contained in the Statement at Appendix IV.

Categories of Foreign Exchange Earnings

1065. SHRI SATISH AGARWAL; Will the Miniser of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 3106 on 12 March, 1982 regarding Foreign Exchange earnings from Tourists during 1982 and state

(a) the specific categories and subcategories of foreign exchange earnings aggregated to give the estimate of earnings from Tourism, the earnings in each category alongwith the figures for 1982 and projections for the next three years ;

(b) the sources of each kind of data used in preparing such estimates ;

(c) whether any study estimating the Tourism Multiplier for India has come to the notice of Government, if so, the details thereof; and

(d) the statistics of foreign tourist arrivals in the last 3 years alongwith categories of persons included therein, the sources of data and whether overseas Indians are included or not?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) The foreign exchange earnings from tourism are estimated on an overall basis and not for specific categories and sub-categories. These estimates are based on the per-capita expenditure of foreign tourists obtained from the Foreign Tourist Surveys conducted from time to time and the number of tourist arrivals. The foreign exchange earnings for the year 1982 were estimated at Rs. 750 crores and included estimated earnings from nationals of Pakistan and Bangladesh; The earnings for the year 1983 have been projected at Rs.800 crores. For the years 1984 and 1985 no projections have been made so far.

(c) No specific study has been undertaken for estimating Tourism multiplier for India. However, it has been estimated at different levels in the following reports/ studies :--

- 1) Cost-Benefit Study of Tourism
- Survey on Marketing and Tourism Infrastructure undertaken for PATA (India) Chapter.
- Survey on Employment Potential of Tourism in India.

(d) The statistics of foreign tourist arrivals are compiled on calendar basis year and are based on the disembarkation cards as well as the records maintained by the Immigration Authorities at various ports/checkposts of entry. The number of foreign tourists for the last three years are given as under :-

Year	Number
1980	800,150
1981	1279,210*
1982	1288,162*

*includes nationals of Pakisan and Bangladesh.

Although the above statistics include foreign tourists of Indian origin it does not include overseas Indians holding Indian passports.

Newsitem Captioned "Lallu-Daud Gang Busted"

1066. SHRI SATISH AGARWAL : Will the Minister of FINANCE be pleased to state :---

(a) whether Government's attention has been drawn to the newspaper reports appearing in the "Current" of 25 June, 1983 under the heading "Lallu-Daud Gang of smugglers busted by Gujarat Vigilance Departments";

(b) if so, what are the details of network of smugglers detected, arrests made and money and other items seized ; and

(c) whether any action has since been taken and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATT-ABHI RAMA RAO) : (a) Yes, Sir.

(b) and (c) On 12.6.1983, on receipt of information from the police authorities of Gujarat State that two smugglers Daud Hassam Ibrahim Shaikh and Haji Ismail have been admitted in a Baroda hospital with bullet injuries, a watch was kept by the Customs and Police Officers and 12 persons including Lallu Jogi Patel who came to see the injured in the hospital were detained by the Police.

Following their interrogation, various premises were searched resulting in the recovery and seizure of 6 pistols, 5 revolvers, 186 rounds of ammunition and Indian currency amounting to Rs. 42,639/.

14 persons were arrested, out of which. 7 including Lallu Jogi Patel have been detained under the COFEPOSA Act. 1974.

News-item Captioned "Public Units DID Sell Shares to Private Firms"

1067. SHRI SATISH AGARWAL : Will the Minister of FINANCE be pleased to refer to news-item "Public units did sell